

(b) and (c) At the request of Department of Commerce, Government has extended interest subvention scheme in certain specified sectors upto 31st March 2013. Other steps include measures / incentives announced on 5th June, 2012 as part of the Annual Supplement to Foreign Trade Policy.

#### **Limites of foreign investment**

†2792. SHRI RAM JETHMALANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the areas where limits of foreign capital investment are fixed and the amount of foreign capital investment made in each area till September, 2012;

(b) whether it is a fact that investment of more than 50 Billion Dollars has been made in the country by 2012 in the areas where limits of foreign investment are fixed; and

(c) if not, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) to (c) The sectoral FDI policy is contained in 'Circular 1 of 2012- Consolidated FDI Policy', issued by the Department of Industrial Policy and Promotion, on 10.04.2012, which is available in the public domain, on the website of the Department of Industrial Policy and Promotion. The extracts of the sectoral FDI policy, wherein the FDI limits below 100% are given in Statement-I (*See* below).

The database on FDI equity inflows is maintained on the basis of the data received from the Reserve Bank of India. The data is classified on the basis of scheduled industry/sub-industry and not on the basis of a particular item of manufacture/activity or on the basis of limits on foreign investment. A statement on Sector-Wise FDI equity inflows, as maintained by this Department, from April, 2000 to September, 2012, is given in Statement-II

#### **Statement-I**

##### *Extracts of the Sectoral FDI Policy*

Sl.No.	Sector/Activity	% of FDI Cap/Equity
1	2	3
6.2.4.2	Petroleum refining by the Public Sector Undertakings (PSU), without any disinvestment or dilution of domestic equity in the existing PSUs.	49%

†Original notice of the question was received in Hindi.

1	2	3
6.2.6.1	Defence Industry subject to Industrial license under the Industries (Development and Regulation) Act 1951	26%
6.2.7.1.1	(1) Teleports (setting up of up-linking HUBs/Teleports); (2) Direct to Home (DTH); (3) Cable Networks (Multi System operators (MSOs) operating at National or State or District level and undertaking upgradation of networks towards digitalization and addressability); (4) Mobile TV; (5) Headend-in-the Sky Broadcasting Service (HITS)	74%
6.2.7.1.2	Cable Networks (Other MSOs not undertaking upgradation of networks towards digitalization and addressability and Local Cable Operators (LCOs)	49%
6.2.7.2.1	Terrestrial Broadcasting FM (FM Radio) subject to such terms and conditions as specified from time to time by Ministry of Information and Broadcasting for grant of permission for setting up of FM Radio Stations	26%
6.2.7.2.2	Up-linking of 'News and Current Affairs' TV Channels	26%
6.2.8.1	Publishing of Newspaper and periodicals dealing with news and current affairs	26% (FDI and investment by NRIs/PIOs/FII)
6.2.8.2	Publication of Indian editions of foreign magazines dealing with news and current affairs	26% (FDI and investment by NRIs/PIOs/FII)
6.2.9.3	(1) Scheduled Air Transport Service/Domestic Scheduled Passenger Airline	49% FDI (100% for NRIs)
6.2.9.3	(2) Non-Scheduled Air Transport Service	74% FDI (100% for NRIs)
6.2.9.3	(1) Ground Handling Services subject to sectoral regulations and security clearance	74% FDI (100% for NRIs)

1	2	3
6.2.13.1	Satellites - Establishment and operation, subject to the sectoral guidelines of Department of Space/ISRO	74%
6.2.14	Private Security Agencies	49%
6.2.15.1	(i) Telecom services	74%
6.2.15.2	(a) ISP with gateways (b) ISP's not providing gateways <i>i.e.</i> without gate-ways (both for satellite and marine cables) Note: The new guidelines of August 24, 2007 Department of Telecommunications provide for new ISP licenses with FDI up to 74%. (c) Radio paging (d) End-to-End bandwidth	74%
6.2.16.5	Multi brand retail trading	51%
6.2.17.1	'Asset Reconstruction Company' (ARC) means a company registered with the Reserve Bank of India under Section 3 of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act).	49% of paid-up capital of ARC
6.2.18.1	Banking -Private sector	74% including investment by Fils
6.2.19.1	Banking- Public Sector subject to Banking Companies (Acquisition and Transfer of Undertakings) Acts 1970/80.  This ceiling (20%) is also applicable to the State Bank of India and its associate Banks.	20% (FDI and Portfolio Investment)
6.2.20.2	Commodity Exchange	49% (FDI & FII) [Investment by Registered FII under Portfolio Investment Scheme (PIS) will be limited to 23% and Investment under FDI Scheme limited to 26% ]

1	2	3
6.2.21.1	Credit Information Companies	49% (FDI & FII)
6.2.22.1	Infrastructure companies in Securities Markets, namely, stock exchanges, depositories and clearing corporations, in compliance with SEBI Regulations	49% (FDI & FII) [FDI limit of 26 per cent and an FII limit of 23 per cent of the paid-up capital ]
6.2.23.1	Insurance	26%
6.2.26.1	Power exchanges registered under the Central Electricity Regulatory Commission (Power Market) Regulations, 2010	49% (FDI & FII) [FDI limit of 26 per cent and an FII limit of 23 per cent of the paid-up capital]

**Statement-II**

*Sector-wise FDI equity inflows  
From April, 2000 to September, 2012*

Sl. No.	Sector	Amount of FDI Inflows (In Rs crore)	(In US\$ million)	%age with total FDI Inflows (+)
1	2	3	4	5
1	Service Sector (Fin., Banking, Insurance, Non Fin/Business, Outsourcing, R&D, Courier, Tech. Testing and Analysis, Other)	162,415.59	35,395.30	19.27
2	Construction Development Townships, housing, built-up infrastructure and construction-development projects	97,262.15	21,383.25	11.64
3	Telecommunications	57,314.17	12,595.22	6.86
4	Computer Software and Hardware	51,439.58	11,446.08	6.23
5	Drugs & Pharmaceuticals	45,515.58	9,695.97	5.28
6	Chemicals (Other Than Fertilizers)	39,719.05	8,737.78	4.76

1	2	3	4	5
7	Power	34,949.05	7,615.83	4.15
8	Automobile Industry	34,299.66	7,392.33	4.02
9	Metallurgical Industries	30,635.45	6,725.82	3.66
10	Hotel & Tourism	31,925.50	6,383.28	3.47
11	Petroleum & Natural Gas	24,782.76	5,376.75	2.93
12	Trading	16,821.34	3,635.61	1.98
13	Information & Broadcasting (Including Print Media)	14,395.16	3,081.78	1.68
14	Electrical Equipments	14,015.39	3,061.96	1.67
15	Cement And Gypsum Products	11,776.08	2,625.881	1.43
16	Miscellaneous Mechanical & Engineering Industries	10,322.25	2,281.84	1.24
17	Industrial Machinery	10,479.24	2,202.75	1.20
18	Consultancy Services	9,365.19	2,034.44	1.11
19	Non-Conventional Energy	9,093.22	1,884.75	1.03
20	Construction (Infrastructure) Activities	8,535.36	1,866.33	1.02
	Food Processing Industries	7,870.22	1,661.851	0.90
22	Ports	6,717.38	1,635.08	0.89
23	Agriculture Services	7,131.60	1,485.27	0.81
24	Hospital & Diagnostic Centres	6,602.25	1,442.98	0.79
25	Textiles (Including Dyed, Printed)	5,550.87	1,200.18	0.65
26	Electronics	5,390.69	1,184.06	0.64
27	Sea Transport	5,336.39	1,165.46	0.63
28	Fermentation Industries	4,747.5s	1,071.13	0.58

1	2	3	4	5
29	Mining	4,137.42	955.83	0.52
30	Paper And Pulp (Including Paper Products)	4,033.89	861.44	0.47
31	Prime Mover (Other than Electrical Generators)	3,858.34	781.33	0.41
32	Rubber Goods	3,763.92	766.16	0.41
33	Education	3,205.54	660.93	0.36
34	Machine Tools	2,842.77	600.29	0.33
35	Medical and Surgical Appliances	2,728.33	670.26	0.31
36	Soaps, Cosmetics & Toilet Preparations	2,449.66	609.88	0.26
37	Ceramics	2,185.41	606.26	0.28
38	Air Transport (Including Air Freight)	2,004.26	446.00	0.24
39	Vegetable Oils and Vanaspati	1,796.11	368.62	0.20
40	Diamond, Gold Ornaments	1,656.39	361.90	0.20
41	Fertilizers	1,273.17	270.09	0.15
42	Printing of Books (Including Litho Printing Industry)	1,191.12	260.10	0.14
43	Railway Related Components	1,124.63	247.77	0.13
44	Commercial, Office & Household Equipments	1,089.49	237.81	0.13
45	Glass	1,028.81	217.71	0.12
46	Agricultural Machinery	919.80	203.30	0.11
47	Earth-Moving Machinery	743.59	170.27	0.09
48	Tea and Coffee (Processing & Warehousing Coffee & Rubber)	454.55	100.94	0.05

1	2	3	4	5
49	Leather, Leather Goods And Pickers	462.30	96.33	0.05
50	Scientific Instruments	466.60	89.06	0.05
51	Photographic Raw Film and Paper	269.26	66.64	0.04
52	Industrial Instruments	307.45	66.63	0.04
53	Boilers And Steam Generating Plants	305.75	81.83	0.03
54	Timber Products	259.10	62.87	0.03
55	Sugar	230.99	49.73	0.03
56	Retail Trading (Single Brand)	196.00	42.70	0.02
57	Coal Production	103.11	24.78	0.01
58	Dye-Stuffs	87.32	19.60	0.01
59	Glue and Gelatin	70.56	14.66	0.01
60	Mathematical, Surveying and Drawing Instruments	39.80	7.98	0.00
61	Defence Industries	19.89	4.12	0.00
62	Coir	10.00	2.10	0.00
63	Miscellaneous Industries	35,080.83	7,773.41	4.23
	SUB. TOTAL	844,604.92	163,703.92	100.00
64	RBI's- NRI Schemes (2000-2002)	633.08	121.33	-
	GRAND TOTAL	846,137.98	183,826.25	-

**Global Investors meet in Bengaluru**

2793. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware of the Global Investors Meet, 2012 held in Bengaluru which has attracted an investment of Rs.7.2 lakh crores for implementation of mega projects;